

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/9625 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge
Sonitpur.

Dated Guwahati the 24th September, 2024

Sub: **Civil vacation.**

Ref:- Your letter No. DJ(S) 3504, dtd. 19.09.2024

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **civil vacation w.e.f. 07.10.2024 to 20.10.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 06.10.2024 till the morning of 21.10.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/9626-9627 /A, dated , 24-09-24

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati 29.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

